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Title: Ruling regarding Notices of Adjournment Motion.

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Prof. Saugata Roy and Shri N.K. Premachandran on different issues.

The matters, though important, do not warrant interruption of Business of the day. The matters can be raised through other opportunities. Today, I am saying 'other opportunities'.

...(Interruptions)

PROF. SAUGATA ROY (DUM DUM): Madam, a brutal rape and murder of a girl from Kerala has taken place. Kindly allow me to speak.

...(Interruptions)

HON. SPEAKER: I have, therefore, disallowed all the notices of Adjournment Motion.

...(Interruptions)

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